

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).323/2021

FEDERATION OF MEDICAL AND SALES REPRESENTATIVES
ASSOCIATIONS OF INDIA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.37734/2021-EXEMPTION FROM FILING AFFIDAVIT
and IA No.38658/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 18-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Sanjay Parikh, Sr. Adv.
Ms. Aparna Bhat, AOR
MS. Karishma Maria, Adv.
Mr. Satwik Parikh, Adv.

For Respondent(s) Mr. K.M. Nataraj, ASG
Mr. Mayank Pandey, Adv.
Mr. Sharath Nambiar, Adv.
Mr. Vatsal Joshi, Adv.
Ms. Indira Bhakar, Adv.
Mr. Gurmeet Singh Makker, AOR
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 Counter affidavit shall be filed within a period of ten days.
- 2 Rejoinder, if any, be filed within a week thereafter.
- 3 List the petition on a non-miscellaneous day, namely, on 29 September 2022.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
COURT MASTER